- (x) Nineteenth Report on "Action Taken by the Government on the recommendations contained in the Fourth Report (Fifteenth Lok Sabha) on Demands for Grants (2009-10)" of the Ministry of Statistics and Programme Implementation; and
- (xi) Twentieth Report on "Action Taken by the Government on the recommendations contained in the Fifth Report (Fifteenth Lok Sabha) on Demands for Grants (2009-10)" of the Ministry of Corporate Affairs.

LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN: I have to inform Members that a letter has been received from Shrimati Jaya Bachchan stating that she is unable to attend the House as she will be abroad due to personal reasons. She has, therefore, requested for grant of Leave of Absence from 15^{th} of April to 30^{th} April 2010 of the Current Session of the Raiya Sabha.

Does she have the permission of the House to remain absent from 15th April to 30th April 2010 of the Current Session of the Rajya Sabha?

(No Hon. Member dissented)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

GOVERNMENT BILL

THE COPYRIGHT (AMENDMENT) BILL, 2010

The Copyright (Amendment) Bill, 2010

THE MINISTER OF HUMAN RESOURE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I beg to move for leave to introduce a Bill further to amend the Copyright Act, 1957.

The question was put and the motion was adopted.

SHRI KAPIL SIBAL: Sir, I introduce the Bill.